

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 10533 of 2013 - DB

(Arising out of OIO-04/AKG/COMMR/AHD-II/2013 dated 08/02/2013 passed Commissioner of Central Excise-AHMEDABAD-II)

Upendrabhai C Shah

.....Appellant

Manager, Accounts/authorised Signatory,
M/s. Rohan Automotive Equipment Pvt Ltd,
5, Ashwamegh Industrial Estate, Changodar,
Taluka : Sanand, Ahmedabad, Gujarati

VERSUS

C.C.E.-Ahmedabad-ii

.....Respondent

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat- 380009

APPEARANCE:

Shri Paresh M. Dave, Advocate for the Appellant
Shri K.P.Shah, Assistant Commissioner(AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 21.03.2023
DATE OF DECISION: 28.06.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10532 of 2013. Cross objection also disposed of.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**